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Title: Secretary-General reported a message from Rajya Sabha that at its sitting held on the 19th December, 2011, Rajya Sabha agreed without any amendment to the Damodar Valley Corporation (Amendment) Bill, 2011, passed by Lok Sabha on the 7th December, 2011.

SECRETARY-GENERAL: Mr. Deputy-Speaker, Sir, I have to report a message received from the Secretary-General of Rajya Sabha:--

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19th December, 2011 agreed without any amendment to the Damodar Valley Corporation (Amendment) Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 7th December, 2011."

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